

## F. No. 15-16/CESTAT/CPIO/ND/2020 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-16/2020

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application of Shri/Smt. Prashant Dhasal, (No.DOREV/R/T/20/00538/2), dated 22.03.2020 received from U.S./CPIO Ministry of Finance Department of Revenue in this office on 28.05.2020) received from U.S./CPIO Ministry of finance Department of Revenue in this office on 28.05.2020, under RTI Act 2005, the information received from Admnistration containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs.Nil (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

#### Note:

- 1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
  - 2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CESTAT, New Delhi Dated:29.06.2020

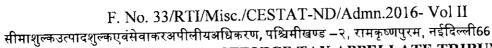
To,

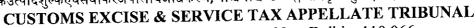
1. Sh.Prashant Dhasal Saiprasad CHS, Sector-48,D6,Flat-14, Seawoods, Navi Mumbai-Pin:400706.

Copy to: Sh.Bhowmick,

U.S.to the Govt. of India M/o Finance, D/o Revenue, North Block, New Delhi-110004.

MIGN. (DESPATCH SECTION)
STOMS, EXCISE & SERVICE ! \*\*
APPELLATE TRIBUNAL
NEW DELMI-110066





West Block No. 2, R.K. Puram, New Delhi – 110 066

<u>Dated: 17.6.2020</u> I.D. No. 15-16/2020

### **ADMINISTRATION SECTION**

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application received from Sh. Prashant Dhasal Ref. (F. No. DOREV/R/T/20/00538/2 dated 22.3.2020) received by transfer from Under Secretary Ad.1C letter dated 4.6.2020 in CPIO I.D. No. 15-16/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the reply is as under:-

Department	General/ Brahmins/ Upper Caste		SC/STs		OBCs		Minorities/Adi vasis/Nomadic Tribes		Total Posts as on FY 2020	
	Actually exists as on FY 2020	As per rule on FY 2020	Actually exists as on FY 2020	As per rule on FY 2020	Actually exists as on FY 2020	As per rule on FY 2020	Actuall y exists as on FY 2020	As per rule on FY 2020	Actually exists as on FY 2020	As per rule on FY 2020
CESTAT, Dept of Revenue, Ministry of Finance	142	213	71	88	62	106	Already mentioned	Already mentioned	273	407

(Assistant Registrar) CESTAT New Delhi

To

CPIO/Accounts Officer, CESTAT, New Delhi

# F. No. 15-16/CESTAT/CPIO-ND/2020 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066



CPIO ID No. 15-16/2020

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application Shri/ of Prashant (No.DOREV/R/T/20/00538/2), dated 22.03.2020 Dhasal received from U.S./CPIO Ministry of Finance Department of Revenue in this office on 28.05.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 15-16/2020 (CESTAT) is forwarded herewith to you as CPIO under section 5(4), with request to provide the correct and Para wise information/inspection on or before 16.06.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

#### Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.

Encl: As above.

For Compliance to:

### 1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh.Prashant Dhasal Saiprasad CHS, Sector-48, D6, Flat 14, Seawoods, Navi Mumbai-Pin: 400706.

2. Sh.Bhowmick, U.S.to the Govt. of India M/o Finance, D/o Revenue, North Block, New Delhi-110004.

JO, 15-16/2020

**RTI MATTER** 

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फॉ. सं./F.No.R-20011/81/2020-CA Cell भारत सरकार/Government of India वित्त मंत्रालय/Ministry of Finance राजस्व विभाग/Department of Revenue सक्षम प्राधिकारी सेल/Competent Authority Cell \*\*\*\*\*\*

> North Block, New Delhi Dated 19 May, 2020

To

- 1. The CPIO,O/o Competent Authority & Administrator, Delhi.
- 2. The CPIO,O/o Competent Authority & Administrator, Mumbai.
- 3. The CPIO,O/o Competent Authority & Administrator, Chennai.
- 4. The CPIO,O/o Competent Authority & Administrator, Kolkata.
- 5. The CPIO, Appellate Tribunal, New Delhi.
- 6. The CPIO, ITSC, New Delhi
- 7. The CPIO, C&CESC, New Delhi
- 8. The CPIO, AAR, New Delhi
- 9. The CPIO, CESTAT, New Delhi

Subject:- Transfer of two online RTI Applications (reg no. DOREV/R/T/20/00531/2 & DOREV/R/T/20/00538/2) dated 22.03.2020 & 26.04.2020 of Sh. Prashant Dhasal, Maharashtra under the RTI Act, 2005- reg

Sir,

Please find enclosed a copy of two online RTI applications dated 22.03.2020 & 26.04.2020 of Sh. Prashant Dhasal, Maharashtra received on 30.04.2020.

2. Since the subject matter in the RTI applications dated 22.03.2020 & 26.04.2020 pertains to your office, the RTI applications are transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

**Encl: As above** 

Yours faithfully

(\$,Bhowmick)
Under Secretary& CPIO (AD.1C Branch)
Tel.No.23095369

# RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number DOREV/R/T/20/00531/2/ Date of Receipt (प्राप्ति 22/04/2020 538/2 \_\_ p. R की तारीख): 26/4/20 (पंजीकरण संख्या) :

Transferred From (से Department of Revenue on 24/04/2020 With Reference Number : DOREV/R

स्थानांतरित): /T/20/00531

the information sought is scattered across all public authorities (PA)/State Govts. and in terms of section 6 (1) & DOPT O.M.No.10/2 /2008-IR dt 12/06/2008, applicant may apply to concerned PA and

Remarks(टिप्पणी): obtain info. Neverthless RTI is marked to Concerned CPIO in DoPT and transferred under section 6 (3) to concerned Deptts to provide any

compiled information in their records.

Electronically Transferred Language of Request Type of Receipt (रसीद from Other Public

(अनरोध की भाषा): का प्रकार) : Authority

Gender (लिंग): Male Name (नाम): PRASHANT DHASAL

Saiprasad CHS, Sector-48, D6, Flat 14, Seawoods, Navi Mumbai, Address (पता):

Country (देश): India State (राज्य): Maharashtra

Phone Number (फोन Details not provided Mobile Number +91-9833605013

(मोबाईल नंबर) : नंबर):

Email-ID (ईमेल- dhasal@gmail.com

आईडी) :

Graduate Status (स्थिति) Urban **Education Status:** 

(Rural/Urban):

Details not provided Requester Letter Details not provided

Number(निवेदक पत्र Letter Date:

संख्या) :

Indian Is Requester Below No

Poverty Line ? (क्या Citizenship Status (नागरिकता) आवेदक गरीबी रेखा से

नीचे का है?) :

Amount Paid (राशि 0 (Received by Prime Payment Gateway **Mode of Payment** 

Minister's Office) का भुगतान): (भगतान का प्रकार)

(original recipient)

S.Bhomick Does it concern the No(Normal) Request Pertains to US(AD.IC) (अनुरोध निम्नलिखित life or Liberty of a

Person? र्भवंधित है):

30-04-2020,

### RTI REQUEST DETAILS

Registration No.: DOREV/R/T/20/00538/2

Date of 26/04/2024

Receipt:

Transferred From: Department of Revenue on 28/04/2020 With Reference Number:

DORFV/R/T/20/00538

Remarks: Info in r.o. your Department (moF)

Electronically Transferred from Other Language of English

Type of Receipt: Public Authority Request:

Name: PRASHANT DHASAL Gender: Male

Saiprasad CHS, Sector-48, D6, Flat 14, Seawoods, Navi Mumbai,

Address: Pin:400706

State: Maharashtra Country: India

Phone No.: Details not provided

Mobile No.: +91983360501

Email: dhasal@gmail.com

Status(Rural/Urban): Education Graduate

rban): Status:

Letter No.: Details not provided

Letter Date: Details not provided

Is Requester Below Poverty No Citizenship Indian Status

Line?:

Amount Paid: 0 (RTI fee is received by Prime Minister's Office (original recipient))

Mode of Payment Payment Gateway

Does it concern the life or No(Normal)

Tiberty of a Person 2:

Request S.Bhomick
Pertains to: US(AD.IC)

Liberty of a Person?:

Information Sought: Point No. 8

Original RTI Text: Please route this to PMO office please review attached RTI

Print Save Close

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